

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

**LOK SABHA
UNSTARRED QUESTION NO. 891
TO BE ANSWERED ON THE 7th February, 2017**

Closure of Pharmaceutical Units

891 SHRI C.N. JAYADEVAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government has decided to close down the Indian Drugs and Pharmaceuticals Ltd. (IDPL) and Rajasthan Drugs and Pharmaceuticals Ltd. (RDPL); and

(b) if so, the details and reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD AND TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) and (b) Yes Sir. The Government has decided to close Indian Drugs and Pharmaceuticals Limited (IDPL) and Rajasthan Drugs and Pharmaceuticals Limited (RDPL). A Committee of three Ministers considered future course of action on pharma PSUs and noted that all Pharmaceutical PSUs, except Karnataka Antibiotics & Pharmaceutical Limited (KAPL), were sick or incipient sick and their earlier revival/rehabilitation packages had failed to achieve desired results. The Government has decided to sell that much of surplus land of IDPL and RDPL to Government agencies as would be required to clear the outstanding liabilities, implement Voluntary Retirement Scheme(VRS)/Voluntary Separation Scheme (VSS) to pave way for their closure, manage the remaining land in accordance with guidelines of Department of Investment and Public Assets Management/ Department of Public Enterprises and if need be, vest it in a Special Purpose Vehicle (SPV). The Government has decided that after liabilities have been met, balance sheet cleansed and VRS/VSS effected, IDPL & RDPL be closed.
